

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**APPEAL NO. 36 OF 2016 &
IA NO. 91 OF 2016**

Dated: 17th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Talwandi Sabo Power Ltd.

...Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Deep Rao Palepo

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

Mr. Sandeep Raj Purohit
Mr. Anand K. Ganesan
Ms. Neha Garg for R.2

ORDER

Learned counsel for Respondent No.2 seeks ten days time to file reply. He may file the same on or before 26.05.2016 after serving copy on the other side. No further time will be granted to file reply.

List the matter on **02.06.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson